

POST OFFER ADVERTISEMENT FOR THE ATTENTION OF THE SHAREHOLDERS OF
PC PRODUCTS INDIA LIMITED
(CIN: L85110TG1996PLC099198)

Registered Office: 4-7-375/A, Television Hotel Lane, Esamia Bazar,
Hyderabad - 500 027, Telangana State. **Contact No.:** +91 90300 57370,
E-Mail ID: pcproductsindia@gmail.com, **Website:** www.pcproductslimited.com

Open Offer for acquisition of 26,67,300 Equity Shares of PC Products India Limited ("PC"/ "Target Company") by Mr. Mohammed Aejaz Habeeb ("Acquirer 1"), Mr. Syed Ameer Basha Paspala ("Acquirer 2"), Mr. Kalidindi Krishnam Raju ("Acquirer 3"), ('Acquirer 1', 'Acquirer 2' & 'Acquirer 3' collectively being, the "Acquirers") and Mrs. Kalidindi Sarada Vijaya Kumari ("PAC 1"), Ms. Kalidindi Nirusha ("PAC 2"), Mrs. Penmetisa Parvathi ("PAC 3") ('PAC 1', 'PAC 2' & 'PAC 3' collectively being, the "PACs")

This Post Offer Advertisement is issued by Mark Corporate Advisors Private Limited ("**Manager to the Offer**") on behalf of the Acquirers and the PACs in connection with the Open Offer made by the Acquirers and the PACs to acquire 26,67,300 Equity Shares of Face Value of ₹10 each ("**Equity Shares**") of the Target Company, representing 26% of the Emerging Voting Capital of the Target Company ("**Offer**"), in compliance with Regulation 18(12) of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and amendments thereof [**"SEBI (SAST) Regulations, 2011"/"Regulations"**]. The Detailed Public Statement with respect to the aforementioned offer was made on August 30, 2016 (Tuesday) in the following news papers:

Newspaper	Language	Edition(s)
Financial Express	English	All Editions
Jansatta	Hindi	All Editions
Navshakti	Marathi	Mumbai Edition
Nava Telangana	Telugu	Hyderabad Edition

- 1) Name of the Target Company : PC Products India Limited
- 2) Name of the Acquirers/PACs : Mr. Mohammed Aejaz Habeeb ("Acquirer 1"),
Mr. Syed Ameer Basha Paspala ("Acquirer 2"),
Mr. Kalidindi Krishnam Raju ("Acquirer 3")
and Mrs. Kalidindi Sarada Vijaya Kumari ("PAC 1"),
Ms. Kalidindi Nirusha ("PAC 2"),
Mrs. Penmetisa Parvathi ("PAC 3")
- 3) Name of the Manager to the Offer : Mark Corporate Advisors Private Limited
- 4) Name of the Registrar to the Offer : Venture Capital & Corporate Investments
Private Limited
- 5) Offer Details
- a) Date of Opening of the Offer : November 22, 2016 (Tuesday)
- b) Date of Closure of the Offer : December 05, 2016 (Monday)
- 6) Date of Completion of Payment of Consideration and communication of Rejection/Acceptance : December 14, 2016 (Wednesday)
- 7) Details of Acquisition:

Sr. No.	Particulars	Proposed in the Letter of Offer		Actuals	
7.1.	Offer Price (in ₹)	₹10 (Rupees Ten only) per Equity Share, payable in cash		₹10 (Rupees Ten only) per Equity Share, payable in cash	
7.2.	Aggregate number of shares tendered	26,67,300 Equity Shares		6,58,424 Equity Shares	
7.3.	Aggregate number of shares accepted	26,67,300 Equity Share*		6,58,424 Equity Shares	
7.4.	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹2,66,73,000		₹65,84,240	
7.5.	Shareholding of the Acquirers/ PACs before Public Announcement				
	• Number	Nil		Nil	
	• % of Share Capital/Voting Capital	N.A.		N.A.	
7.6.	Shares acquired by way of Share Purchase Agreement				
	• Number	21,00,000		21,00,000	
	• % of Emerging Voting Capital	20.47%		20.47%	
7.7.	Shares acquired by way of Preferential Allotment				
	• Number	48,70,606		48,70,606	
	• % of Emerging Voting Capital	47.48%		47.48%	
7.8.	Shares Acquired by way of Open Offer				
	• Number	26,67,300		6,58,424	
	• % of Emerging Voting Capital	26.00%		6.42%	
7.9.	Shares acquired after Detailed Public Statement				
	• Number	Nil		Nil	
	• % of Emerging Voting Capital	Nil		Nil	
	• Price of the Shares acquired	Not Applicable		Not Applicable	
7.10.	Post Offer Shareholding of Acquirers/PACs:				
	• Number	96,37,906*		76,29,030	
	• % of Emerging Voting Capital	93.95%*		74.37%	
7.11.	Pre & Post offer Shareholding of the Public	Pre Offer	Post Offer	Pre Offer	Post Offer
	• Number	24,61,300*	(2,06,000)*	24,61,300*	26,29,676^
	• % of Share Capital/Voting Capital	23.99%*	(2.01%)*	23.99%*	25.63%^

- *Assuming full acceptance in the Open Offer.
- ^Includes 8,26,800 Equity Shares held by Mr. Arun Kumar Bhangadia, erstwhile Promoter of the Target Company, subject to and consequent upon receipt of Shareholder's Approval in accordance with the provisions of Clause 31 (A) of SEBI (LODR) Regulations, 2015.
- 8) The Acquirers and the PACs accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under Regulations.
- 9) A copy of this Post Offer Advertisement will be available on the websites of SEBI and BSE Limited and also at the Registered Office of the Target Company.
- Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated November 07, 2016.



Issued by Manager to the Offer for and on behalf of the Acquirers and the PACs:
Mark Corporate Advisors Private Limited
CIN: U67190MH2008PTC181996
404/1, The Summit Business Bay, Sant Janabai Road (Service Lane),
Off W. E. Highway, Vile Parle (East), Mumbai - 400 057,
Tel. No.: +91 22 2612 3207, **Fax No.:** +91 22 2612 3208,
Contact Person: Mr. Manish Gaur
E-Mail: openoffer@markcorporateadvisors.com
SEBI Regn No.: INM000012128

Place : Mumbai

Date : December 19, 2016

Sd/-
Kalidindi Krishnam Raju ('Acquirer 3')
(Signed for self and on behalf of Acquirer 1,
Acquirer 2, PAC 1, PAC 2 and PAC 3)